

ANNEXURE - C													
LIST OF OPERATIONAL CREDITORS (WORKMEN)													
NAME OF THE CORPORATE DEBTOR: SIMBHAOLI SUGARS LIMITED													
DATE OF COMMENCEMENT OF CIRP : 11TH JULY 2024													
List of Creditors as on 14.08.2026													
(Amount in ₹)													
Details of claim received				Details of claim admitted									
Sl. No	Name of Workmen / authorised representative, if any	No of Workmen	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
Workmen Dues through Authorised Representatives													
1	Narayan Singh (AR of SSD Unit)	533	14-07-2026	2,96,65,108.00		Salary Dues	NO	NA			2,96,65,108.00		Bulk Claims submitted after lifting of Stay Order, Claims are still under Verification
2	Karamveer Singh (AR of SDD Unit)	37	14-07-2026	4,70,504.00		Salary Dues	NO	NA			4,70,504.00		
3	Mahesh Singh (AR of BSD Unit)	98	14-07-2026	51,23,494.00		Salary Dues	NO	NA			51,23,494.00		
4	Jai Ram Singh (AR of CSD Unit)	286	14-07-2026	75,43,906.00		Salary Dues	NO	NA			75,43,906.00		
5	Saurabh Dave (AR of Corporate Office)	1	16-07-2026	176.00		Salary Dues	NO	NA			176.00		
									-	-			
Grand Total				4,28,03,188.00	-						4,28,03,188.00	-	



Place : New Delhi
Date : 14.08.2026

ANURAG GOEL
Interim Resolution Professional in the matter of
SIMBHAOLI SUGARS LIMITED
Registration Number: IBBI/IPA-001 /IP-P00876/2017-18/11460
CIRP Process Email: cirp.simbhaoli@gmail.com